

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

HON'BLE Dr. BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 147 /9/HDB/2020
NAME OF THE COMPANY	Vilin Bio Med Ltd
NAME OF THE PETITIONER(S)	Alutech Packaging Pvt Ltd
NAME OF THE RESPONDENT(S)	Vilin Bio Med Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The petitioner is directed to take out one more notice on the respondents returnable on 16.03.2021 and report compliance. The Registry to prepare notice and the counsel to serve the notice on the respondents and file proof of service.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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